

Annexure-6

Name of the Corporate Debtor: UP BONE MILLS PRIVATE LIMITED ; Date of Commencement of CIRP: 26.10.2023; List as on : 09.05.2024

List of operational creditors (Employees)

Sl No.	Name of Authorised representative, if any	Name of employee	Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
			TOTAL	-	-	-	-	-	-	-	-	-	

Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/details/records

